

F.No.187/13/79-IT(AI)
GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 1st Sept., 1979.

NOTIFICATION
INCOME TAX

No.2986(F.No.187/13/79-IT(AI): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax, Act, 1961 (43 of 1961) the Central Board of Direct Taxes, hereby makes the following amendments to the Notification No.679(F.No.187/2/74-IT(AI) dated 20.7.74 as amended from time to time.

- (1) The existing entry 'N-ward, Pune' under Col.3 against S.No.19A in respect of the Charge of Commissioner of Income-tax, Pune-II, Pune, shall be deleted.
- (2) The entry 'N-ward, Pune' shall be inserted under Col.3 against S.No.19 in respect of the Charge of the Commissioner of Income-tax, Pune-I, Pune.

This notification shall take effect from 1.9.1979.

Sd/-

(B.M.SINGH)

UNDER SECY: CENTRAL BOARD OF DIRECT TAXES.

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
3. Director of D&M Services (IT), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. All Officers & Sections of IT Wing of CBOT, New Delhi.
5. Comptroller & Auditor General of India, New Delhi (20 copies).
6. Bulletin Section of Dto. of Ins.(RS&P), New Delhi (5 copies).
7. Director of Training, IRS(DT), Staff College, Nagpur(5 copies).
8. Sh.M.B.Rao, Jt. Secy., Ministry of Law, Justice & Company Affairs (Deptt. of Legal Affairs), New Delhi.

AUTHORISED FOR ISSUE

Sd/-

(B.M.SINGH)

UNDER SEC: CENTRAL BOARD OF DIRECT TAXES

[Signature]
DIRECTOR OF INSPECTION

No.CC/ITAI/2855/917/RSP/79.

AUTHORISED FOR ISSUE

UNDER SECRETARY TO GOVERNMENT

No.CC/IT(AI)/2857/919/RSP/79.

[Signature]
(H.D. SHARMA)
ASSISTANT DIRECTOR (RS&P).

* SHARMA *